

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 03-09-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	BA No. 1817/2020	Asif Lala Shaikh and ors V/s State Kherwadi Police station		Hrg.
		EMAIL		
2	Exh 20 in SC No. 132/19	Salman Salim Moghal		
3	Exh. 21 in S.C.1331/19	Reshma Banu Usman Shaikh		
4	Exh. 22 in S.C.1331/19	Asama Banu Abdul Karim Shaikh		
5	Exh 8 in SC 215/2020	Mabiya Abbas Shaikh		

